

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 2055
TO BE ANSWERED ON 22ND SEPTEMBER, 2020

PROJECTS UNDER SAGARMALA PROGRAMME

2055. SHRI SHRIRANG APPA BARNE:
DR. (PROF.) KIRIT PREMJBHAI SOLANKI:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) the present status of the implementation of various projects under Sagarmala Programme, State/UT-wise including Gujarat;
- (b) whether any steps have been taken by the Union Government to develop capacity cargo handling in various ports in the country and if so, the details thereof, port-wise;
- (c) whether the Union Government has received proposals from the State Governments including Gujarat for inclusion of projects under the said programme;
- (d) if so, the details thereof along with the decision taken thereon, State/UT-wise;
- (e) the details of the steps taken by the Union Government to increase the speed of implementation of these projects in the State;
- (f) whether the Union Government is aware of the concerns expressed by the coastal communities due to implementation of these projects; and
- (g) if so, the details thereof along with the proposal/ plan of the Union Government to protect the livelihood of the people affected by this project?

ANSWER
MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

- (a) There are 506 projects identified under Sagarmala Programme and being implemented across states and UTs. The list of projects under Sagarmala State/UT wise is enclosed(Annexure-I).

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(b) Till 2019-20, total capacity of 550+ MTPA created at major ports with exercise of re-rating and implementation of projects emanated from port master plan. Further, 98 out of 116 initiatives under Project Unnati have been implemented to unlock around 80 MMTPA capacity.

(c) & (d) List of projects under Sagarmala Programme have been derived from National Prospective Plan (NPP) which was launched in March 2016 by Hon'ble PM. Apart from NPP, Ministry of Shipping(MoS) also included and keeps including projects in consultation with Coastal States/UTs and Major ports which cover objectives of Sagarmala. State/UT-wise list of projects sanctioned for financial assistance under Sagarmala Programme is enclosed (Annexure- II).

(e) MoS interacts with State Maritime Boards (SMBs)/State Govt.s/UTs' Administration on regular intervals by organizing meetings, video conferences, etc. to understand their concerns and aiding to resolve the issues concerning Govt. of India in timely manner. Ministry from time to time holds Maritime States Development Council (MSDC) meetings and also encourage coastal States/UTs to hold State Sagarmala Committee meetings for creating synergy among various stakeholders for expeditious implementation of Sagarmala projects.

(f) & (g) As a part of the project development, the respective project proponents are required to prepare the Social and Environment Impact Assessment Reports to ensure due diligence has been done by them to assess the potential impact of the proposed project on the community and environment. Simultaneously, they need to prepare and implement Social and Environment Management Plan to mitigate the negative impacts which was investigated during the studies of baseline conditions, impact assessment and evaluation for the project. Further, improvement in livelihood of communities in coastal area is also undertaken through implementation of projects identified under coastal community development pillar of Sagarmala.